

total provision of Rs. 70 crores has been made for all these programmes in the Central Sector. These will be supplemented by another Rs. 15 crores provided by the State Governments under their own plan. These programmes will be taken up, as far as possible, in the SFDA/MFAL, DPAP and Dairy Development Programme areas, for the benefit of small/marginal farmers and agricultural labourers. As in the case of SFDA/MFAL projects, the identified participants will be allowed subsidy on capital investment upto 25% for small farmers and 33 1/3% for marginal farmers and agricultural labourers for poultry, sheep and piggery development. In case of cross-bred calf subsidy scheme, the subsidy admissible is 50% to small/marginal farmers and 66 2/3% to agricultural labourers. It is expected that during the 5th Plan these programmes have a target to benefit approximately 7.5 lakh identified participants.

Farmers Service Societies

It has been decided to set up Farmers' Service Societies in selected compact areas covering a minimum population of 10,000 and going upto a full CD block. The F.S.S. is expected to disburse all types of credit (short, medium and long term) supply agricultural inputs including fertilizers, provide custom-service facilities, arrange for processing and marketing, wherever feasible, and undertake all connected activities directly or in conjunction with other organisations. The F.S.S. can be financed either by a commercial bank or a cooperative bank. The membership of F.S.S. is open to all agriculturists, agricultural labourers and rural artisans in its area of operation, but to serve the interests of the weaker sections, 2/3 of the membership of the Board of Management will be reserved for small/marginal farmers, agricultural labourers and rural artisans. About 65 such societies have already been set up in different parts of the country so far.

Regional Rural Banks

The Regional Rural Banks, which are basically scheduled commercial banks, are being set up under a separate piece of legislation. Each of these banks is to cover 1 to 5 districts within a particular State according to the homogeneity of agro-climatic

conditions of contiguous area. The authorised share capital of each RRB would be Rs. 1 crore and issued/paid-up capital of Rs. 25 lakhs to be raised by the Government of India, State Govt. concerned and the sponsoring bank. The RRBs would extend loan assistance to small/marginal farmers, small artisans and landless agricultural labourers. A small proportion of their funds would be earmarked for consumption loans restricted to (i) educational and (ii) medical expenditure. 7 R.R. Bs. have been set up so far in the States of Bihar, Haryana, Rajasthan, U.P. and West Bengal.

†राजस्थान में कृषि ऋण संस्थाओं का पुनर्गठन

532. श्री बीर चन्द्र देव बर्मन :

श्री श्रीनिवास गणेश

सरदेसाई :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रिजर्व बैंक के एक विशेषज्ञ दल को राजस्थान में कृषि ऋण संस्थाओं की पद्धति और प्रक्रिया का पुनर्गठन करने के लिए कहा गया है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

‡[Reorganisation of Agricultural credit institutions in Rajasthan

532. SHRI BIR CHANDRA DEB BURMAN :

SHRI S. G. SARDESAI :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that an expert team of Reserve Bank has been asked to reorganise the pattern and procedure of agricultural credit institutions in Rajasthan; and

(b) if so, what are the details thereof ?]

†Transferred from the 13th January, 1976. Previously Unstarred Question No. 230.

‡[] English translation.

कृषि और सिचाई मंत्रालय में राज्य मंत्री (श्री शाह नवाज खां) : (क) और (ख) एक विवरण सभा-पटल पर रखा जाता है।

विवरण

(क) जी हां।

(ख) राजस्थान में कृषि ऋण संस्थाओं सम्बन्धी अध्ययन दल ने अप्रैल, 1975 में अपनी रिपोर्ट को अन्तिम रूप दिया था। दल ने राज्य में 25 केन्द्रीय सहकारी बैंकों में से 10 को अकुशल तथा संभवतः चल सकने की क्षमता न रखने वाले माना था क्योंकि उनके ऋण बकाया कम थे। दल ने अनुभव किया कि केन्द्रीय बैंक को सक्षम समझा जाए यदि उसके ऋण बकाया 150 लाख रुपए से अधिक बढ़ जाएं और 100 लाख रुपए से अधिक होने पर चल सकने की संभाव्यता वाला समझा जाय। इन बैंकों के क्षेत्र में संभाव्यता के आधार पर 150 लाख रुपए के कारोबार के स्तर तक पहुंचने के लिए और 150 लाख रुपये अथवा 100 लाख रुपए के ऋण कारोबार को बनाये रखने हेतु जमाराशियों के कुछेक स्तर तक पहुंचने के लिए राज्य में 10 चल सकने की क्षमता न रखने वाले बैंकों में से 2 को राज्य सहकारी बैंक के साथ मिलाने की सिफारिश की गई है। शेष बैंकों के मामले में दल ने सिफारिश की थी कि राज्य सरकार को 1978-79 में स्थिति की समीक्षा करनी चाहिए। दल ने अन्य 8 केन्द्रीय बैंकों के बारे में स्थिति की ऐसी ही समीक्षा करने की सिफारिश की थी यदि वे उस वर्ष तक 200 लाख रुपए के कारोबार के स्तर तक पहुंचने में असफल रहते हैं, दल ने सक्षमता के आधार पर प्राथमिक ऋण ढांचे के अपेक्षाकृत विस्तृत क्षेत्राधिकार के साथ पुनर्गठन की सिफारिश की थी बशर्ते कि ऐसी सोसायटी के लिए

2 लाख रुपए के ऋण कारोबार और पूर्णकालिक वैतनिक सचिव की संभावना हो। दल ने जनजातीय क्षेत्रों में चार कृषक सेवा सोसायटियों और चालीस विशेष प्रकार की सोसायटियों के गठन और जून, 1978 तक पुनर्गठन को पूरा करने की सिफारिश की है। बाद की सिफारिश दल की इस धारणा पर आधारित थी कि जनजातीय क्षेत्र में सहकारी सोसायटी को अवधि-ऋण केवल कृषि के लिए ही नहीं, वरन् घरेलू आवश्यकताओं और सामाजिक बाध्यताओं के लिए भी सुलभ करने चाहिए और ऋण को निवेशों की सप्लाई, तकनीकी मार्गदर्शन तथा उत्पाद के विपणन के साथ जोड़ना चाहिए। दल ने प्राथमिक सोसायटियों के गैर ऋण कारोबार के समन्वय तथा सहायता हेतु एक जनजातीय विकास निगम की स्थापना तथा जनजाति के विकास हेतु परियोजनाओं के पर्यवेक्षण के लिए जनजातीय क्षेत्र में प्रत्येक जिले के लिए एक जनजातीय विकास प्राधिकरण के गठन का समर्थन किया। अनुर्वर और अर्द्ध-अनुर्वर क्षेत्रों में भेड़ पालन से किसानों विशेषकर वे जो आर्थिक रूप से कमजोर वर्गों के हैं, की आय को बनाए रखने तथा बढ़ाने में सहायता पहुंच सकती है। दल ने सहकारी सोसायटियों द्वारा भेड़ों की खरीद करने के लिए मध्यकालीन ऋण देने तथा भेड़ों की ऊन और गोشت के विपणन के लिए संस्थागत प्रबन्ध करने की सिफारिश की है। दल के अनुसार 1978-79 के अन्त तक राज्य में कृषि के लिए 200 करोड़ रुपए की अल्पकालीन ऋण आवश्यकताएं होंगी। जिसमें से सहकारी सोसायटियों से 95 करोड़ रुपए की आवश्यकतायें पूरी करने की आशा की जाती है। दल ने अनुभव किया कि राज्य में व्यावसायिक बैंक प्राथमिक कृषि ऋण सोसायटियों के माध्यम से 25 करोड़ रुपए तक ऋण सुलभ कर सकते हैं और अन्य 10 करोड़ रुपए सीधे सुलभ किए

जा सकते हैं। इस प्रकार 70 करोड़ रुपए के अन्तर को छठी पंचवर्षीय योजना में पूरा करना होगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : (a) and (b) A statement is laid on the Table of the Sabha.

Statement

(a) Yes Sir.

(b) The Study Team on Agricultural Credit Institutions in Rajasthan finalised its report in April, 1975. The Team considered 10 out of the 25 Central Co-operative Banks in the State as inefficient and potentially non-viable, as their loans outstanding were low. The Team felt that a central bank may be deemed viable if its loans outstanding exceeded Rs. 150 lakhs and potentially viable if they exceed Rs. 100 lakhs. On the basis of potentiality in the area of these banks to reach a level of business of Rs. 150 lakh and the potentiality to reach a certain level of deposits to sustain a loan business of Rs. 150 lakhs or Rs. 100 lakhs, 2 out of the 10 non-viable banks in the state have been recommended for amalgamation with the State Cooperative Bank. In the case of the remaining banks, the Team recommended that the State Government should review the position in 1978-79. The Team recommended similar review of the position in respect of another 8 central banks if they fail to reach the level of business of Rs. 200 lakhs by that year. The Team also recommended reorganisation of primary credit structure on the basis of viability with relatively wide jurisdiction subject to a potential for loan business of Rs. 2 lakhs and full-time paid Secretary for such society. The Team has recommended organisation of four Farmers' Service Societies and forty special types of societies in tribal areas and completion of the reorganisation by June 1978. The latter recommendation was borne out of the Team's conviction that a cooperative society in the tribal area should not only provide term credit for agriculture but also for domestic requirements and social obligations and

integrate credit with supplies of inputs, technical guidance and marketing of produce. The Team favoured organisation of a Tribal Development Corporation to co-ordinate and support the non-credit business of primaries and also setting up of a Tribal Development authority for each district in the tribal area for supervision of projects for the development of Tribals. In the arid and semi-arid zones sheep breeding can help in stabilising and increasing the income of farmers particularly those belonging to economically weaker sections. The Team has recommended issue of medium term loans for purchase of sheep by the cooperatives and institutional arrangements for marketing of wool and mutton. According to the Team the short-term credit needs for agriculture in the State by the end of 1978-79 would be Rs. 200 crores of which co-operatives are expected to meet Rs. 95 crores. The Team felt that commercial banks in the State could provide credit through primary agricultural credit societies to the extent of Rs. 25 crores and another Rs. 10 crores by direct financing. The gap of Rs. 70 crores would thus have to be covered in the Sixth Five Year Plan.]

सरकारी भूमि पर कब्जा करके बनाए मकानों को गिराने के लिए राज्यों को मार्ग निर्देश

533. श्री सनत कुमार राहा : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी भूमि पर कब्जा करके बनाये गये मकानों को गिराने के संबंध में केन्द्रीय सरकार ने राज्यों का मार्ग निर्देश किया है ; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

†[Guideline to States for demolishing houses encroaching Government lands

533. SHRI SANAT KUMAR RAHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Central Government have given any guidelines to States on

†[] English translation.

‡Transferred from the 15th January, 1976. Previously Unstarred Question No. 260.